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- 9. The Konkan Passenger Ships (Ac- CONSTITUTION quisition) Bill, 1973.
- 10. The Industries (Development Bill. Regulation) Amendment 1973.
- 11. The Mulki Rules (Repeal) 1973.
- 12. The Delhi Urban Art Commission Bill, 1973.
- 13. The Code of Criminal Procedure Bill, 1973.

12.58 hrs.

DIRECT TAXES (AMENDMENT) BILL EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

SHRI N. K. P. SALVE (Betul) : Sir, I beg to move:

> "That this House do extend upto the 30th April, 1974, the time for the presentation of the Report of the Select Committee on the Tax Act, 1961, the Wealth Tax Act, 1957, the Gift-tax Act, 1958 Extension of Time for Presentation of and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters".

MR. SPEAKER: The question is:

"That this House do extend upto the 30th April, 1974, the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act. 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Sur-tax 1964 and to provide for certain related matters".

The motion was adopted.

(THIRTY-SECOND AMENDMENT) BILL

and Extension of Time for PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI P. G. MAVALANKAR (Ahmeda-Bill, bad) : I beg to move :

> "That this House do extend upto the last day of the first week of the next session, the time for presentation of the Report of the Joint Committee on the further to amend the Constitution of India".

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the first week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India".

The motion was adopted.

Bill further to amend the Income- TAXATION LAWS (AMENDMENT) BILL

REPORT OF SELECT COMMITTEE

SHRI N. K. P. SALVE (Betul) : Sir, I beg to move:

> "That the House do further extend upto the last day of the Winter Session, 1974, the time for the presentation of the Report of the Select Committee on the further to amend the Income-tax Act, 1961, the Wealth-tax 1957, the Gift-tax Act, 1958 and the Companies (Profits) Sur-tax Act, 1964".

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the Winter